

**GOVERNMENT OF INDIA  
SPACE  
LOK SABHA**

UNSTARRED QUESTION NO:4012  
ANSWERED ON:17.12.2014  
AGREEMENT SIGNED WITH NASA  
Angadi Shri Suresh Chanabasappa

**Will the Minister of SPACE be pleased to state:**

(a) whether any agreement has been signed between Indian Space Research Organisation (ISRO) and National Aeronautics and Space Administration (NASA); and

(b) if so, the details thereof and the benefits likely to accrue to the nation as a result thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PG & PENSIONS AND IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH):

(a) Yes Madam.

(b) The agreements signed between Indian Space Research Organisation (ISRO) and National Aeronautics and Space Administration (NASA), which are currently valid, are given below.

1. Implementing Arrangement for cooperation on the NASA- ISRO Synthetic Aperture Radar (NISAR) mission for scientific studies on Earth (signed in September 2014).
2. Reimbursable Agreement for Spacecraft Communication and Navigation support for India's Mars Orbiter Mission (signed in June 2013).
3. Implementing Arrangement for Megha-Tropiques - Global Precipitation Measurement Cooperation (signed in March 2012).
4. Implementing Arrangement for collaboration on OCEANSAT-2 data utilisation activities (signed in March 2012).
5. Framework Agreement for cooperation in the exploration and use of outer space for peaceful purposes (signed in February 2008)
6. Memorandum of Understanding for flying Mini Synthetic Aperture Radar instrument in Chandrayaan-1 (signed in May 2006).
7. Memorandum of Understanding for flying Moon Mineralogy Mapper instrument in Chandrayaan-1 (signed in May 2006).

The benefits likely to accrue/accrued from cooperation between ISRO and NASA include exposure to certain high technological areas related to space, complex data processing techniques, sharing of data/infrastructure and joint science studies in understanding Earth and planetary system.